

(ii) Attention by station staff, including members of the Railway Protection Force, and by Guards and Travelling Ticket Examiners to prevent the entry of unlicensed vendors and hawkers into the railway premises and trains.

(iii) Seeking of public co-operation through announcements over loud-speakers and through other publicity media, asking the public to refrain from patronising unlicensed vendors and hawkers.

#### Over-bridge at Lahori Gate

**635. Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 920 on the 17th August, 1959 and state:

(a) the progress since made in the construction of the railway over-bridge at Lahori Gate, Delhi; and

(b) the time by which it is expected to be completed?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Fresh notices have been issued by Delhi Development Authority under Public Premises Eviction Act.

(b) Does not arise at this stage.

#### Non-Official Members of the Block Development Committees

**636. Pandit D. N. Tiwari:** Will the Minister of Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 343 on the 12th August, 1959 and state:

(a) whether the training programme of non-official members of

the Block Development Committees has since started in all the States; and

(b) if not, the reasons therefor?

**The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy):** (a) No.

(b) Training of non-official members of Block Development Committees has to be undertaken through non-official agencies. These agencies have first to be selected in every State; thereafter they have to draw up training schemes which have to be approved by the State Government and by the Centre before they can be implemented. Everything possible is being done to expedite the formulation, sanction and implementation of schemes for training of non-official members of Block Development Committees. In the meantime four training camps for trainers of the members of Block Development Committees from various States have been organised by this Ministry.

#### P. & T. Buildings

**637. Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of Post Offices in Gurdaspur District in Punjab State functioning in rented buildings at present;

(b) the amount of rent paid by Government during 1958-59;

(c) whether the proposals for the construction of buildings for these Post Offices have materialised; and

(d) if so, the number of such buildings under construction and the amount spent so far?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) 22.

(b) Rs. 6597/-.

(c) and (d). There is a proposal for construction of a departmental